

**THE HIGH COURT OF MEGHALAYA
AT SHILLONG**

NOTIFICATION

Dated Shillong 14th March, 2016

No. HCM.II/326/2013/772 : Hon'ble The Chief Justice is pleased to direct that Shri. Balaram Joshi, Chief Judicial Magistrate, West Garo Hills, Tura will additionally hold the charge of the Court of Dadenggre Civil Sub-Division atleast once a week, with effect from 21st March, 2016.

By Order,


REGISTRAR GENERAL

Memo No. HCM.II/326/2013/772 A Dated, Shillong the 14th March, 2016

Copy for information to:-

1. *The Special Secretary to the Government, Law Department, Shillong with a request to issue the related Notifications affecting functioning of the Civil Sub-Division Court as per relevant Acts, Rules and Regulations, etc.*
2. *The Accountant General (A&E), Meghalaya, Shillong.*
3. *The Head PS-cum-Registrar attached to Hon'ble Chief Justice, High Court of Meghalaya, Shillong.*
4. *The Registrar (Admn.), High Court of Meghalaya, Shillong.*
5. *The Deputy Commissioner, West Garo Hills District, Tura, for kind information and necessary action.*
6. *The Joint Registrar – cum – OSD in Hon'ble the Chief Justice's Secretariat, High Court of Meghalaya, Shillong.*
7. *The Joint Registrar, High Court of Meghalaya, Shillong.*
8. *The Joint Registrar – cum – Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong*
9. *The District and Sessions Judge, Tura, for information and necessary action.*
10. *The District and Sessions Judge,
Shillong/Jowai/Nongpoh/Nongstoin/Williamnagar.*
11. *Shri. B. Joshi, Chief Judicial Magistrate, Tura, for information and necessary action.*

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12. The Sub-Divisional Officer, Dadenggre, for kind information and necessary action.
13. The Private Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
14. The Private Secretary to Hon'ble Mr. Justice Sudip Ranjan Sen, High Court of Meghalaya, Shillong.
15. The Treasury Officer, Treasury, Shillong.
16. The Treasury Officer, Treasury, Tura.
- ✓ 17. The Systems Analyst, High Court of Meghalaya, Shillong, to upload the Notification in the Official Web-site.
18. The Director printing and Stationary Government of Meghalaya, with a request to publish the said notification in the next issue of the Gazette.
19. Office File.
20. Notice Board.

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REGISTRAR GENERAL